

**DIVISION BENCH**

**ITEM NO.114**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.56/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 10<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>THE NAINITAL BANK LIMITED V/S RUDRA AUTO TECH ENGINEERING PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Satyendra P Khorania alongwith : *For the Resolution Professional*  
Sh. Saumil Sharma, Adv.s.

**ORDER**

- 1. Ld. Counsel representing the RP states that the progress report as well as Section 19 (2) application have been filed recently which are yet to be listed.**
- 2. Let the matter be adjourned for further hearing on 13<sup>th</sup> August, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**10<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*